

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3958

ANSWERED ON:21.03.2013

DDP AND DPAP AREAS

Bairwa Shri Khiladi Lal;Jardosh Smt. Darshana Vikram;Patil Shri C. R.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government has received letters from the Chief Minister of Gujarat for considering Desert Development Programme (DDP) areas for financial assistance under Accelerated Irrigation Benefit Programme (AIBP) and if so, the steps the Union Government has proposed to be taken thereon;

(b) whether the Union Government in the past provided Central assistance under the AIBP Scheme by treating DDP areas at par with Drought Prone Areas Programme (DPAP) areas in case of two projects in Punjab and for one project in Karnataka and if so, the time by which the Union Government proposes to extend the similar benefit to the Sardar Sarovar Project and other eligible projects in the country;

(c) whether the issue of treating the DDP areas at par with DPAP areas has been duly approved by the Planning Commission and by the Union Cabinet and is duly incorporated under the nomenclature of 'Modified AIBP' Scheme in the 12th Five Year Plan Document and if so, the time by which the Government proposes to implement the said Modified AIBP Scheme;

(d) whether the Government of Rajasthan has submitted any proposals to the Union Government under the Repair, Renovation and Restoration (RRR) project; and

(e) whether the Detailed Project Report (DPR) has been cleared by the Union Government and if not, the reasons therefor?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Yes Madam. The Accelerated Irrigation Benefited Programme (AIBP) scheme formulated for the XII Plan proposes Central Assistance (CA) for projects benefits Desert Development Programme (DDP) areas on a par with those benefitting Drought Prone Areas

programme (DPAP) areas. The scheme requires clearance from the Union Cabinet. After approval of the proposal by the Union Cabinet, the projects including Sardar Sarovar Project of Gujarat benefitting DDP areas on par with DPAP areas will be eligible for CA as per the modified norms of AIBP.

(c) No Madam. The modified AIBP scheme is yet to receive approval of Union Cabinet.

(d) & (e) Government of Rajasthan initially proposed in December, 2008 to take up 288 water bodies at an estimated cost of Rs. 174 crore. After approval of the scheme on Repair, Restoration and Renovation (RRR) of water bodies with domestic support in 2009, the State Government was requested in August, 2009 to submit the Detailed Project Report (DPR) with due approval of State Technical Advisory Committee (TAC). Thereafter, State Government had submitted DPR's of 61 water bodies in March, 2011 and informed that out of these, 16 water bodies can be completed during 2011-12. Accordingly, funds for these 16 water bodies were released during XI Plan.

The State Government requested in July, 2012 to release funds for remaining 45 water bodies, amounting to Rs. 57.19 crore. This proposal was examined and additional information has been sought from State Government in November, 2012. State Government has to submit the information.